

**HIGH COURT OF CHHATTISGARH, BILASPUR**  
**NOTIFICATION**

No. 208 (Mis.) /  
I-7-3/2025(Pt.-I)

Bilaspur, Dated 14 November, 2024

The High Court of Chhattisgarh, Bilaspur has been pleased to declare the following days as the Vacations, Holidays of the High Court of Chhattisgarh, for the Year 2025:-

**Summer Vacation** :- Monday 12<sup>th</sup> May to Friday 06<sup>th</sup> June, 2025.

**Winter Holidays** :- Monday 22<sup>nd</sup> December to Wednesday 31<sup>st</sup> December, 2025.

S. No.	Name of Holiday	No. of Days	Dates as per Gregorian Calendar	Days of the week
1.	New Year Day	1	01/01/2025	Wednesday
2.	Mahashivratri	1	26/02/2025	Wednesday
3.	Holi Holidays	2	13/03/2025 to 14/03/2025	Thursday to Friday
4.	Id-UI-Fitr	1	31/03/2025	Monday
5.	Mahaveer Jayanti	1	10/04/2025	Thursday
6.	Dr.Babasahab Ambedkar Jayanti	1	14/04/2025	Monday
7.	Good Friday	1	18/04/2025	Friday
8.	Id-UI-Juha (Bakrid)	1	07/06/2025	Saturday
9.	Independence Day	1	15/08/2025	Friday
10.	Ganesh Chaturthi	1	27/08/2025	Wednesday
11.	Milad-Un-Nabi	1	05/09/2025	Friday
12.	Dashera Holidays	6	29/09/2025 to 04/10/2025	Monday to Saturday
13.	Deepawali Holidays	6	20/10/2025 to 25/10/2025	Monday to Saturday
14.	Gurunanak Jayanti	1	05/11/2025	Wednesday
15.	Guru Ghasidas Jayanti	1	18/12/2025	Thursday
16.	Christmas	1	25/12/2025	Thursday

**NOTES :-**

1. All the Sundays are declared holidays for the High Court and Registry including the Sundays falling during Summer Vacation & Winter Holidays.
2. Second & Third Saturdays of the month shall be closed Saturdays for the High Court and Registry.
3. The remaining Saturdays which are not declared holidays and which are not included in Summer Vacation and winter holidays are declared non working Saturdays for the High Court but Registry shall remain open on these Saturdays.
4. Republic Day, Ram Navami & Muharram, falls on Sundays, Raksha Bandhan & Janamashtami falls on non working Saturdays, and Gandhi Jayanti & Dashera falls on same day therefore, no Holiday is declared separately.
5. The High Court shall remain closed from 12.05.2025 to 06.06.2025 on account of Summer Vacation but the Registry shall remain open during Summer Vacation.
6. The High Court shall remain closed from 22.12.2025 to 31.12.2025 on account of Winter Holidays, but, the Registry shall remain open during Winter Holidays from 22.12.2025 to 24.12.2025 and shall remain closed from 26.12.2025 to 31.12.2025.
7. Holidays declared on account of Milad-Un-Nabi, Id-UI-Fitr, Id-UI-Juha and Muharram are subject to change depending upon the visibility of the Moon. If the State Government declares any change in these dates through TV/AIR/Newspaper, the same will be followed and that day will also be observed as holiday with the approval of Hon'ble the Chief Justice.
8. The officers and employees of the High Court Establishment shall be entitled to avail of three optional holidays in the year, out of the list of optional holidays as may be declared by the State Government for the year 2025.
9. High Court shall observe the holiday declared suddenly by the State Government, with the approval of Hon'ble the Standing Committee.